

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

**LOK SABHA**  
**UNSTARRED QUESTION NO. 724**  
TO BE ANSWERED ON 07.02.2022

**Zero Liquid Discharge Plants**

724. SHRI A.K.P. CHINRAJ:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the list of Textile industries (fabric dyeing and chemical treatment industries) in Districts of Namakkal, Erode, Tiruppur, Karur which are running without Zero Liquid Discharge plants, district-wise;
- (b) the details of action taken against the owners of the Industries who fails to comply with the norms, Industry-wise; and
- (c) the reasons for no criminal action taken against the Industries who pump the waste water into ground using borewells in the above mentioned districts?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

(SHRI ASHWINI KUMAR CHOUBEY)

(a ) to (c) As per the information received from the Government of Tamil Nadu, there is no textile industries (fabric dying and chemical treatment industries) under operation without Zero Liquid Discharge System in the districts of Namakkal, Erode, Tiruppur and Karur.

All the textile industries are achieving Zero Liquid Discharge System, thereby RO Permeate and Multi Effect- Evaporator (MEE) Condensate are recycled in their process and the remaining reject are evaporated and finally put into Agitated Thin Film Drier (ATFD) for recovery of mixed salt. There is no criminal action taken against the industries by the Tamil Nadu Pollution Control Board, as all units are complying the stipulated norms.

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